



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02nd May, 2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 480 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. (Through Power Finance Corporation Ltd.) & Ors. Vs. Entegra Ltd. & Ors. With	01.05.2023	08.05.2023
2.	Comp. App. (AT) (Ins) No. 1405- 1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr. With	01.05.2023	08.05.2023
3.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	01.05.2023	08.05.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar